

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/IBC/1031/CHE/2024**

**PETITION NUMBER : CP/IB/1263(CHE)/2019**

**NAME OF THE APPLICANT : L V Shyam Sundar (Liquidator)  
(Ultra Tile Pvt Ltd)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Reg 15 & 31 of IBBI Reg 2016**  
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**ORDER**

Ld. Counsel Mr.Saai Sudharshan for the Applicant.

This IA has been filed to take on record the 9<sup>th</sup> Progress Report of the Liquidator in due compliance of Regulation 15 of The Insolvency and Bankruptcy Board of India (liquidation Process) Regulations, 2016. The same is taken on record subject to all just exceptions.

**IA/IBC/1031/CHE/2024 is accordingly disposed off.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk